

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 62/441/NCLT/AHM/2017

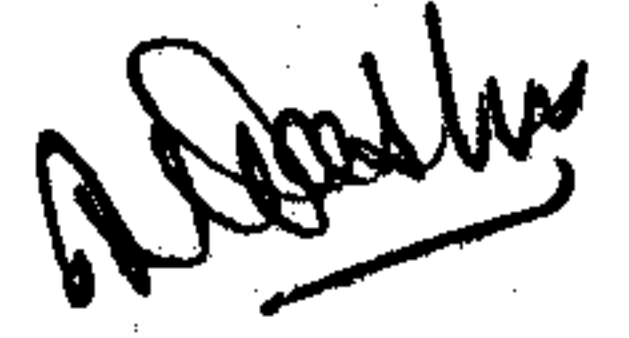
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Tirupati Foam Ltd.

Section of the Companies Act: Section 441 r/w 129 of the Companies Act, 2013

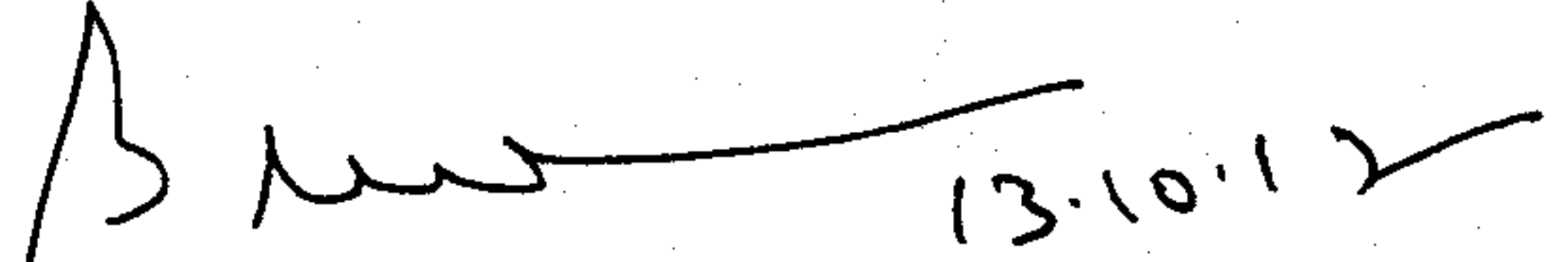
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ashish C. Doshi	pes	Applicant	
2.				

ORDER

Learned PCS Mr. Ashish Doshi present for Petitioners. None present for ROC.

In view of the order passed in IA 338/2017 this petition is disposed of as withdrawn.

Communicate the copy of this order along with copy of order in IA 338/2017 to ROC, Gujarat.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of October, 2017.